

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CP (IB) No.350/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th July, 2017, 10.30 A.M

Name of the Company | RSD Naturals Resources Pvt Ltd

Name of the company		-Vs- Divyajyoti Sponge Iron Pvt Ltd		
	Under Section	9 IBC		
SI. No.	Representativ	ition of Authorized ve (IN CAPITAL TERS)	Appearing on behalf of	Signature with date
1.	KANISHK	KHETAN, Adv	2 PETIONER	Kiran Shang
2.			/	28/7/2017,
3.	Anistan	Marjad Ac	to Respect	28/7/21/2

28 07 2017 - CP(IB) No.350/KB/2017 - RSD Naturals Resources Pvt. Ltd. Vs. Divyajyoti Sponge Iron Pvt. Ltd.

ORDER

Ld. Lawyer on behalf of the operational creditor is present. Ld. Lawyer on behalf of the corporate debtor is also present.

Ld. Lawyer appearing on behalf of the corporate debtor prayed for some time to file reply. Heard, prayer is allowed.

Fixed on 04.08.2017.

MANORAMA KUMARI MEMBER(J)